

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-1683(ND)/2018

IN THE MATTER OF:

M/s Crayaon Software Experts India Pvt. Ltd.

.....PETITIONER

vs

M/s Vas Data Services Pvt. Ltd.

.... RESPONDENT

SECTION

Under Section 9 IBC, 2016

Order delivered on 14.06.2019

Coram:

R.VARADHARAJAN,

Hon'ble Member (Judicial)

Ms. Deepa Krishan,

Hon'ble Member (Technical)

For the Petitioner/Applicant

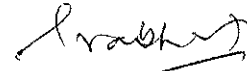
: Sh. Jatin S Sethi,

For the Corporate Debtor

: Sh. Mayur, Adv. for R4

ORDER

As per the directions of Hon'ble Members, the matter is adjourned to 08.07.2019 due to paucity of time.



(Prabhat Kumar Sharma)  
Court Officer

Varinder Kumar